

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 26.11.2018 (Monday)**  
**Court-III**

**In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	MA No- 205 of 2018 in Comp. App. (AT) No. ___ of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	

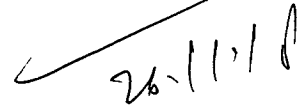
  
28/11/18

By Order

  
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